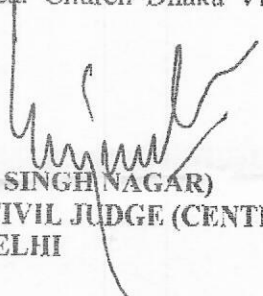


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

With profound sorrow and grief this is to inform that Sh. Tara Singh revered father of Sh. Jaiveer Singh Chauhan, Advocate (Hony. Secretary, Delhi Bar Association) had left for his heavenly abode on 06.12.2018.

The 'Tehranvi and Rasam Pagri' shall take place on 17.12.2018 (Monday) between 04:00 p.m. to 05:00 p.m. at Om Mandir, Near Church Dhaka Village, Main Road, G.T.B. Nagar, Delhi-110009.

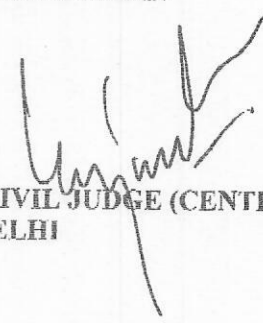

(GAJENDER SINGH NAGARI)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

2807/27240-77350
No. ACJ(Central)/2018

Dated, Delhi the 11/12/18

Copy forwarded for necessary information and necessary action to ;

1. The L.d. Registrar General, High Court of Delhi, New Delhi.
2. The L.d. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The L.d. Principal Judge, Family Courts (IQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The L.d. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The L.d. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The L.d. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The L.d. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to L.d. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini/Saket /KKD Courts, Delhi/New Delhi
11. The Website Committee, Tis Hazari Courts, Delhi.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI